

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/2970/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Dibrugarh.

Dated Guwahati, the ^{7th} 03 April, 2023

Sub:- **Permission to avail Home L.T. C. (HTC).**

Ref:- Letter No. DJD/0897/2023 dated 17.02.2023

Madam,

With reference to the above, I am directed to inform you that Smti Prarthana Neog, Judicial Magistrate First Class, Dibrugarh, has been granted permission to visit her hometown Guwahati **w.e.f 20.02.2023 to 08.03.2023** by availing HTC for the block period of 2022-2023, by the shortest possible route, as per existing Rules.

Smti Neog may be informed accordingly.

Thanking you,

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/2971-2974/A Dated 03/04/23

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Prarthana Neog, Judicial Magistrate First Class, Dibrugarh, with reference to her letter dated 16.02.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

3/4/2023
REGISTRAR (VIGILANCE)

DK